

(a) whether there is any proposal to start an Agricultural Complex at Kottayam in Kerala with the assistance of agencies like World Bank, European Economic Community, etc; and

(b) if so, the details thereof?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) and (b). Government of Kerala have informed that at present, there is no proposal to start an Agricultural Complex at Kottayam with EEC or World Bank assistance.

Compensation for Persons Dying Abroad in Industrial or Motor Vehicle Accidents

5664. SHRI RAMESH CHENNITHALA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the procedure followed for the grant of compensation to the legal heirs of the deceased, as a result of industrial or Motor vehicle accidents, especially in Saudi Arabian countries;

(b) whether a uniform procedure is followed for claiming death compensations by all embassies on behalf of the kith and kin of deceased; and

(c) if not, the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K.GUJRAL): (a) The procedures vary from country to country as they are dependent on local laws.

In Saudi Arabia, the blood money or death compensation is admissible to the legal heirs in respect of traffic and industrial accidents which are claimed by them either personally or through a power of attorney to an authorised person or the Indian Em-

bassy. Where death occurs as a result of an industrial accident and no one is held responsible, insurance companies pay a uniform rate of compensation to the legal heirs. In all these cases, proof of heirship like a succession certificates or a legal heirship certificates has to be provided by the next of kin.

(b) and (c). The Indian Embassies in all countries uniformly follow prescribed local procedures to assist the next of kin of the deceased and to claim the admissible death compensation where power of attorney is given to them.

Plan to Boost Foodgrains Production

5665. SHRI BHAKTA CHARAN DAS: Will the Minister of AGRICULTURE be pleased to state:

(a) the schemes undertaken in Seventh Plan to boost foodgrains production;

(b) whether Government have a proposal to continue some of those schemes in Eighth Plan too; and

(c) if so, the schemes proposed to be continued in Eighth Plan?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) The Government of India has undertaken the following programmes during the Seventh Plan to increase the foodgrains production:

1. Minikit programmes for Rice, Wheat, Coarse Cereals (maize and millets).
2. Special Foodgrains Production Programmes for five focus crops viz. Rice, Wheat, Maize, Pulses (gram and arhar).